

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7390-7396/2008

THE COMMERCIAL TAX OFFICER

Appellant(s)

VERSUS

M/S GOWTHAM RESIDENTIAL JR.COLLEGE

Respondent(s)

WITH

C.A. No. 138/2009 (XII-A)

C.A. No. 2401/2009 (XII-A)

C.A. No. 87/2010 (XII-A)

Diary No(s). 16931/2017 (XII-A)

(FOR ADMISSION and I.R. and IA No.65931/2017-CONDONATION OF DELAY
IN FILING and IA No.65932/2017-CONDONATION OF DELAY IN REFILING)

Date : 11-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Ms. C. K. Sucharita, AOR

Mr. G.N. Reddy, AOR

Mr. T. Vijaya Bhaskar Reddy, Adv.

Ms. Sujatha Bagadhi, Adv.

Mr. Guntur Prabhakar, AOR (NP)

For Respondent(s) Mr. Byrapaneni Suyodhan, Adv.

Mr. G. Ramakrishna Prasad, AOR

Mr. Rounak Jain, Adv.

Mr. A. V. Rangam, AOR

UPON hearing the counsel the Court made the following
O R D E R

A request for adjournment is made on behalf of the appellant(s) on the ground of personal difficulty.

By way of indulgence, list these matters after two weeks.

(NEETU KHAJURIA)
COURT MASTER(VIDYA NEGI)
COURT MASTER

